

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 70 OF 2014**

**Dated: 16<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Indian Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Vivek Mathur

Counsel for the Respondent (s) : Mr. C.K. Rai  
Mr. Arvind Tiwari

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 09.03.2016 after serving copy on the other side.

List the matter for hearing on **06.04.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**